

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 3356/2015

New Delhi, this the 31st day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Himanshu Dadlani,
S/o Sh. P. H. Dadlani,
R/o H. No. C2B, 39A,
Janakpuri, New Delhi,
PIN: 110058.

...Applicant

(By Advocate: None)

Versus

1. Union of India,
Through Secretary,
Ministry of Health and Family Welfare, Nirman
Bhawan,
New Delhi, PIN- 110011.
2. Ministry of Railways,
(Railway Board), Rail Bhawan,
Through its Secretary,
New Delhi, PIN-110001.
3. Union Public Service Commission,
Through its Chairman, Dholpur House,
New Delhi, Pin-110069.

...Respondents

(By Advocate: Mr. R. V. Sinha with Mr. Amit Sinha and Ms. Avinash Kaur for Respondent No. 1)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman:-

This OA is filed challenging the Advertisement No. 11/2015 issued by UPSC for selection and appointment to

the post of Dental Surgeon and Assistant Divisional Dental Surgeon. The grievance of the applicant is about non mentioning of reservation in favour of Physically Handicapped categories.

2. In the additional affidavit filed on 18.03.2016, the 2nd Respondent stated that they have decided to withdraw the impugned notification. With that the very grievance of the applicant ceases to exist.

3. We, therefore, dismiss the OA as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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